

Increase in Ex-Factory Prices of Sugar

*1517. **Shri Virendrakumar Shah:**
Shri Shri Chand Goel:
Shri Hardayal Devgun:
Shri Brij Bhushan Lal:
Shri Sharda Nand:
Shri Beni Shanker Sharma:
Shri T. P. Shah:
Shri Jagannath Rao Joshi:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have recently revised and raised the ex-factory prices for sugar in Gujarat, Orissa, Maharashtra, Mysore, Andhra Pradesh and Kerala;

(b) if so, the comparative prices before and after revision and the percentage increase in each case;

(c) how far the sugarcane prices have been increased in these areas

and how far the increased prices of sugarcane have been passed on to the consumer;

(d) how far the increase in prices of sugarcane is to be absorbed by the factories;

(e) the revised retail prices of sugar in each of these regions and the percentage of increase in each case; and

(f) the measures, if any, taken to provide mass diversion of sugarcane from sugar mills to gur and khand-sari production?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) and (b). Yes. Sir. The position is as under:

State/Region	Ex-factory price before revision (Rs. per qtl.)	Ex-factory price after revision (Rs. per qtl.)	Percentage increase
Gujrat Part A	143.05	144.97	1.3%
Part B	131.80	134.38	1.96%
Orissa	140.05	149.05	6.4%
Maharashtra	129.30	132.56	2.5%
Mysore Part A	130.95	133.62	2.0%
Part B	139.40	142.31	2.1%
Andhra Pradesh	143.15	161.57	12.9%
Kerala	159.65	170.57	6.8%

(c) and (d). Sugarcane price for 1966-67 was initially fixed on the 1st November, 1966 and then revised upwards on the 27th December, 1966. The increase in the sugarcane price has been taken into account for fixation of ex-factory controlled price of sugar payable by consumers.

(e) The retail prices of sugar are fixed by the State Governments and

very from time to time and from area to area in the same State depending on the landed cost of sugar at a particular place, local taxes, incidentals etc. This information is not available.

(f) Measures to maximise sugar production and to avoid undue diversion of sugarcane from sugar mills to gur and khand-sari are under consideration of the Government.